

जांच के लिये सरकार द्वारा नियुक्त की गई जांच समिति (इस्पात सीदे) ने जांच पूरी कर ली है ;

(ब) क्या समिति को सरकारी अधिकारियों जैसे राजस्व सम्बन्धी गोपनीय सूचना के निदेशक आदि ने सहायता दी थी जैसे कि लोक सभा में मांग की गई थी ;

(ग) यदि नहीं, तो इसके क्या कारण हैं ; और

(घ) समिति कब तक अपनी रिपोर्ट दे देगी ?

इस्पात, खान तथा धातु मंत्रालय में राज्य मंत्री (श्री प्र० च० सठी) : (क) जी, हाँ ।

(ख) और (ग). जांच समिति ने वित्त मंत्रालय के राजस्व सम्बन्धी गोपनीय सूचना के निदेशक से पूछ-ताछ की थी ।

(घ) फरवरी, 1968 के अन्त तक ।

#### State Trading Corporation

1236. SHRI MADHU LIMAYE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to expand the activities of the State Trading Corporation;

(b) if so, the new items of import-export trade which the State Trading Corporation has now decided to take in its own hands;

(c) whether the State Trading Corporation has attempted to recruit expert officials and to train new persons before undertaking this work; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b). The State Trading Corporation, with directions given by Government wherever necessary, has been constantly endeavouring to expand foreign

trade and build up new lines of export which are not moving on their own, to various markets and to further the export of traditional items to non-traditional markets. S.T.C. also arranges imports of capital goods and industrial raw materials of various types at international prices. They also import scarce commodities required for the country's economic and industrial development.

A few examples of new items of exports which are being developed by the Corporation are:

1. Hopper wagons and Tank wagons
2. Wooden Poles
3. Isoniazid
4. Urea formaldehyde
5. Strychine sulphate
6. Bleaching Powder
7. Transmission towers and Conductors
8. Textile Machinery
9. Power generating equipment, such as hydraulic turbines, alternators and transformers, switchgears and House service meters.
10. Art silk fabrics.

(c) Wherever any new item of trade is taken up, the Corporation makes all attempts to recruit technically trained personnel in that item if expertise is not already available within the Corporation.

(d) Does not arise.

#### Recession in Engineering Industry

1237. SHRI T. D. RAMABADRAN: SHRI DEIVEEKAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a survey published by the Federation of Indian Chambers of Commerce and Industry

that the engineering industry has been worst hit in the current phase of recession; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) Presumably the reference is to a brochure entitled "Industrial Recession-Causes & Cures" issued by the Federation of Indian Chambers of Commerce & Industry sometime back, a copy of which was obtained from them.

(b) The steps taken to counter the effect of recession on industrial production include the review of the various developmental programmes including that of Railways with a view to reviving the demand for capital goods to the extent possible; encouraging diversification in the manufacturing programmes of the affected industries, emphasis on the development of regular export markets through stronger marketing structures both for the public and private sectors; banning of imports to the extent the indigenous capacity can meet the requirements, including a review of imports already authorised but not irrevocably committed and announcement of a liberalised credit policy in a bid to counter the recessionary trends in the industry.

#### **Indo-German Conference on Trade**

1238. SHRI T. D. RAMABADRAN:  
SHRI ANBUCHZHIAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a five day Indo-German Conference on export management and promotion was held in Bombay During January, 1968;

(b) if so, the number of delegates who attended the Conference;

(c) the subject discussed therein; and

(d) the achievements thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) About 135 delegates are reported to have participated.

(c) Following subjects were discussed.

- (i) Principles of foreign trade.
- (ii) Export Promotional organisations in Germany and India.
- (iii) How German and Indian firms organise their exports.
- (iv) Problems of conditioning exports; marketing and cataloguing.
- (v) Export Promotion in the field of agriculture.
- (vi) Problems of conditioning exports—packaging, handling & transportation.
- (vii) Training in the field of exports.
- (viii) Competition in exports and joint ventures for export promotion.
- (ix) Short term and long term policies for export.
- (x) Role of publicity and public relations in export promotion.

(d) The Conference succeeded in focusing attention on some of the problems of our bilateral trade with Federal Republic of Germany. Some interesting suggestions have also been made on ways and means to strengthen the trade exchanges.

M<sup>rs</sup>. Bennett Coleman and Company  
Ltd.

1239. SHRI UMANATH:  
SHRIMATI SUSEELA GOPALAN:  
SHRI P. GOPALAN:  
SHRI E. K. NAYANAR:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Shri S. P. Chopra Chartered Accountant appointed in April,